

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR  
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF APRIL, 2017**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>M A I N C A S E S :-</b>	01.04.2017									30.04.2017
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	8848	0	0	98	98	0	0	41	41	8905
2	CIVIL SECOND APPEAL	4443	0	0	80	80	0	0	82	82	4441
3	EXECUTION FIRST APPEAL	51	0	0	0	0	0	0	0	0	51
4	EXECUTION SECOND APPEAL	12	0	0	1	1	0	0	1	1	12
5	CIVIL MISC. APPEAL	21407	0	24	571	595	0	30	243	273	21729
6	CIVIL REVISION	466	0	0	22	22	0	0	10	10	478
7	CIVIL REVIEW	757	0	15	23	38	0	22	37	59	736
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	105	0	14	0	14	0	10	0	10	109
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	20	0	4	0	4	0	0	0	0	24
12	INCOME TAX APPEAL	1010	0	46	0	46	0	170	0	170	886
13	WEALTH TAX APPEAL	19	0	0	0	0	0	0	0	0	19
14	SALES TAX REVISION	434	0	0	45	45	0	0	80	80	399
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	92	0	0	0	0	0	0	1	1	91
17	COMPANY EXECUTION PETITION	2	0	0	0	0	0	0	0	0	2
18	COMPANY APPEAL	25	0	0	0	0	0	0	4	4	21
19	COMPANY APPLICATION	222	0	0	8	8	0	0	2	2	228
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	46	0	0	0	0	0	0	0	0	46
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	34	0	0	0	0	0	3	0	3	31
24	SPECIAL APPEAL (WRITS)	2704	0	194	0	194	0	206	0	206	2692
25	CIVIL CONTEMPT	2459	0	9	119	128	0	36	146	182	2405
26	CIVIL WRITS	55177	0	88	1777	1865	0	181	1910	2091	54951
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	616	0	0	4	4	0	3	6	9	611
29	CIVIL REFERENCE	0	0	2	0	2	0	1	0	1	1
	<b>TOTAL (A)</b>	<b>98957</b>	<b>0</b>	<b>396</b>	<b>2748</b>	<b>3144</b>	<b>0</b>	<b>662</b>	<b>2563</b>	<b>3225</b>	<b>98876</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	19688	0	44	147	191	0	30	89	119	19760
3	CRIMINAL REVISION	6827	0	0	184	184	0	0	111	111	6900
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	9842	0	0	545	545	0	0	573	573	9814
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	992	0	0	1422	1422	0	0	1608	1608	806
6	CRIMINAL CONTEMPT	24	0	0	0	0	0	2	0	2	22
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	25	0	17	0	17	0	25	0	25	17
9	CRIMINAL LEAVE TO APPEAL	1156	0	3	31	34	0	9	22	31	1159
10	CRIMINAL WRITS	574	0	1	43	44	0	0	50	50	568
	<b>TOTAL (B)</b>	<b>39131</b>	<b>0</b>	<b>65</b>	<b>2372</b>	<b>2437</b>	<b>0</b>	<b>66</b>	<b>2453</b>	<b>2519</b>	<b>39049</b>
	<b>TOTAL (A+B)</b>	<b>138088</b>	<b>0</b>	<b>461</b>	<b>5120</b>	<b>5581</b>	<b>0</b>	<b>728</b>	<b>5016</b>	<b>5744</b>	<b>137925</b>
	<b>OTHER ORIGINAL JURISDICTION CASES:-</b>										
1	ARBITRATION APPLICATION	158	0	0	12	12	0	0	15	15	155
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	127	0	0	13	13	0	0	19	19	121
4	CRIMINAL TRANSFER	62	0	0	6	6	0	0	6	6	62
	<b>TOTAL (C)</b>	<b>348</b>	<b>0</b>	<b>0</b>	<b>31</b>	<b>31</b>	<b>0</b>	<b>0</b>	<b>40</b>	<b>40</b>	<b>339</b>
	<b>GRAND TOTAL (A+B+C)</b>	<b>138436</b>	<b>0</b>	<b>461</b>	<b>5151</b>	<b>5612</b>	<b>0</b>	<b>728</b>	<b>5056</b>	<b>5784</b>	<b>138264</b>